

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-534**  
IB-2472/ND/2019

**IN THE MATTER OF:**

Wave Industries Pvt Ltd

V/s

M/s Metamozez Entertainment Pvt Ltd

....Applicant

....Respondent

**SECTION**

U/s SEC. 7 IBC

Order delivered on 23.02.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **08.04.2021**.

  
(Anil Kumar)  
For (Court Officer, C-V)